

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 06.09.2021(MONDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp.App (AT)(CH) (Ins) No. 199/2021	Flinta Real Estate LLP V NHDPL South Pvt Ltd	Udayarkar Rangarajan Anisha Aatresh	
2.	Comp.App (AT)(CH) (Ins) No. 200/2021	Erstwhile RP for Merchem Ltd V Merchem Ltd & 3 Ors	T. Ravichandran D. Elavarasi	
3.	Comp.App (AT)(CH) (Ins) No. 201/2021	Flinta Real Estate LLP V NEL Holdings South Ltd	Udayarkar Rangarajan Anisha Aatresh	
4.	Comp.App (AT)(CH) (Ins) No. 202/2021	V K Vijayappan & 5 Ors V Hindustan Newsprint & Anr	Firm Resolve Law Office	
5.	Comp.App (AT)(CH) (Ins) No. 211/2021	Mr.Vallal RCK V Siva Industries and Holdings Ltd & Anr	R. Sivaraman P. Ramesh Kumar	
6.	Comp.App (AT)(CH) (Ins) No. 212/2021	Mr.Vallal RCK V Siva Industries and Holdings Ltd & Anr	R. Sivaraman P. Ramesh Kumar	
7.	Comp.App (AT)(CH) (Ins) No. 215/2021	Amlika Mercantile Pvt Ltd. V Key Trade AG & 2 Ors.	Anirudh Krishnan Adarsh Subramaniam	
8.	Comp.App (AT)(CH) No. 32/2021	Sri Ambal Mills Ltd V The Registrar of Companies	S. Palanikumar PCS	

## **For Admission (after notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
9.	Comp.App (AT)(CH) (Ins) No. 104/2021	Ganesh Cartons India P Ltd & 3 others Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited	Abhinav Parthasarathy	S. Sathyanarayanan
10.	Comp.App (AT)(CH) (Ins) No. 109/2021	Muhamad Yavar Dhala Vs Kavitha Surana Liquidator of Forward Shoes (India) Limited & anr	Preethi Mohan	S. Sathyanarayanan R1 Rajagopal -R2
11.	Comp App (AT)(CH) (Ins) No. 60/2021	Chennai Chengulpet Tannery and Footwear General Workers Union & 4 others V Kavitha Surana & 4 others (Liquidator Forward Shoes India P Ltd)	Ms Deepika Murali Karthik Sundaram Aswini S	Satyanarayanan R1 Abinav Parthasarathy R2-R5
12.	Comp App (AT)(CH) (Ins) No. 177/2021	Southern Power Distribution Company of Telangana Ltd V Kalbakolanu Murali Krishna Prasad RP of Vaksh Steel P Ltd & 2 ors	Adtihya Reddy	
13.	Comp App (AT)(CH) (Ins) No. 25/2021	Sequent Electricals Vs Refex Energy Limited	S. Santhosh	Kumarpal Chopra

<b>14.</b>	Comp App (AT)(CH) (Ins) No. 156/2021	Amit Chandrakant Vaishnav V M D Overseas Limited & anr	K. Gaurav Kumar PCS	B. Ravi Raja Caveator for R1 J. Manivannan -R2
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**For Directions (Completion of Pleadings/filing of convenience compilations)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>15.</b>	TA No.11/2021 (Comp App (AT) No.108 /2020)	Vamsidhar Maddipatla & Anr V Teckbond Laboratories P Ltd & Ors.	R.V. Yogesh Snigdha Singh	Abhijit Sinha & Adhithya Sukula – R1, R3 & R6 Kailash Jaiswal – R2, R4 & R5

**Copy to:**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**For Assistance,**

**1.Asst.Registrar - PH No. : 044-2888 0500**  
**CELL : 9444687246**

**2.Court Officer - PH No. : 044-2888 0450**  
**CELL : 9445892169**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**